

[Shri Shyam Sunder Mohapatra]

to stabilise cotton prices and the price of clothes? Lastly, the Government should take a positive decision in this matter so that the weavers who comprise one of the important sectors of the minority community and backward community in our country may have a place in our society and economy.

PROF. D. P. CHATTOPADHYAYA : I have already said that for evolving a rational policy we need more information and that the first step had been taken and money has been set apart for a very exhaustive loom census so that the magnitude of the problem is known, in the light of which you can take appropriate measures. My hon. friend wants to know the measures we have already taken. I have submitted that the Sivaraman Committee has been set up with wide terms of reference and it is going into all aspects of the handloom industry. I mentioned that the main problems here are ancillary to the shortage and therefore more spinning mills should come into being. We are encouraging and helping the State Governments to set up more and more spinning mills and as I have said priority consideration is being given to the public sector undertakings failing which the co-operative sector, and it is for the State Government to take the initiative. We are here to help them.

Production situation has slightly improved and therefore the question of hardship is not there. Between July and November 1972, yarn production was 414.5 million kg. and for the same period for this year, production went up to 429.4 million kg. There is substantial improvement in the production situation and that has eased the burden of the weaver considerably. Cotton price rise is engaging our attention. There are two types of problems. If the growers get a fair price we should not mind it but undue rise is to be checked and we are looking into the matter.

12.33 hrs.

PAPERS LAID ON THE TABLE

PROTOCOL, TRADE & PAYMENTS AGREEMENT AND EXCHANGE OF LETTERS BETWEEN INDIA AND BULGARIA

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : I beg to lay on the Table a copy each of the following documents signed on the 6th March, 1974 :—

- (1) Protocol on Economic, Technical and Scientific Cooperation signed by Shri C. Subramaniam, Minister of Industrial Development and Science and Technology and Eng. Toncho Chakarov, Minister of Machine Building and Metallurgy of Bulgaria. [*Placed in Library. See No. LT-6342/74*]
- (2) Trade and Payments Agreement signed by Minister of Commerce, Prof. D. P. Chattopadhyaya and Mr Ivan Nedev, Foreign Trade Minister of Bulgaria. [*Placed in Library. See No. LT-6343/74*]
- (3) Exchange of Letters for the mutual abolition of visas signed by Shri V. C. Trivedi, Secretary, Ministry of External Affairs and Mr. Nenko Chendov, Deputy Minister of Foreign Affairs of Bulgaria. [*Placed in Library. See No. LT-6344/74*].

REVIEW & ANNUAL REPORT OF HINDUSTAN ZINC LTD., UDAIPUR FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur for the year 1972-73.

(2) Annual Report of the Hindustan Zinc Limited, Udaipur for the year 1972-73 along with the Audited Accounts and comments of the Comptroller and Auditor General. [Placed in Library. See No. LT-6345/74]

REVIEWS & ANNUAL REPORTS OF BHARAT HEAVY PLATE & VESSELS LTD. AND BHARAT PUMP AND COMPRESSORS LTD FOR 1972-73 AND COMMERCIAL VEHICLES (RESTRICTION ON RE-SALE) ORDER, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

- (i) (a) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1972-73.
- (b) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-6346/74]
- (ii) (a) Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1972-73.
- (b) Annual Report of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—6347/74]

(2) A copy of the Commercial Vehicles (Restriction on Re-sale) Order, 1974 (Hindi and English versions) published in Notification No. S.O. 27(E) in Gazette of India dated the 11th January, 1974, issued under section 18G of the Industries (Development and Regulation) Act. 1951 [Placed in Library See No. LT-6348/74]

REPORTS ON FATAL ACCIDENTS AT GIC STONE (BAJRI) QUARRY AT TANAKPUR U.P. AND GHURMA LIMESTONE MINE OF U.P. STATE CEMENT CORPORATION LTD., COAL MINES FAMILY PENSION (CRD AMDT.) SCHEME ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) on the fatal accident at G.I.C. Stone (Bajri) Quarry at Tanakpur (Almora Division of Uttar Pradesh) on the 29th December, 1972. [Placed in Library. See No. LT-6349/74]
- (2) A copy of the Report (Hindi and English versions) on the fatal accident at Ghurma Limestone Mine of U.P. State Cement Corporation Limited in Mirzapur District (Uttar Pradesh) on the 2nd September, 1973 [Placed in Library See No. LT-6350/74]
- (3) (i) A copy of the Coal Mines Family Pension (Third Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1223 in Gazette of India dated the 10th November, 1973, under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act. 1948.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification [Placed in Library. See No. LT-6351/74]